

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:252
ANSWERED ON:20.11.2009
ULTRA MEGA POWER PROJECTS
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of POWER be pleased to state:

- (a) whether the Power Finance Corporation Limited (PFC) has completed the process of finalization of inviting bids for the Ultra Mega Power Projects in the various States including Gujarat;
- (b) if so, the details thereof, State-wise;
- (c) whether the power generation capacity in the Eleventh Five Year Plan would be enhanced as a result of awarding these power projects; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : Out of nine (9) UMPPs originally envisaged under the Central Government initiative, four UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Talaiya in Jharkhand have already been awarded and SPV transferred to the identified developers and the projects are at different stages of implementation.

Commencement of the bidding process in respect of the remaining five UMPPs, that is, in Tamil Nadu, Chhattisgarh, Orissa, Maharashtra and Karnataka is contingent upon the availability of various requisite clearances including land and water availability from the respective State Governments. In addition to the nine UMPPs, originally identified, requests have also come from concerned State Governments for two additional UMPPs in Orissa, and a second UMPP each in Gujarat and Andhra Pradesh.

(c) & (d) : Full benefits of these projects are envisaged to come up in the 12th Plan, however, as per revised Power Purchase Agreement (PPA), two units each of Sasan and Mundra UMPPs are expected to come in 11th Plan.